

thereto and the effective steps taken by the Government to stop such activities of LTTE?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) The Government of India are aware of the News item which appeared in the Times of India dated 23 November, 1990, captioned to "LTTE smuggling arms".

(b) Instructions have been given to the Government of Tamil Nadu to tighten up surveillance on Sri Lankan militants and to have better coordination with the Navy and the Coast Guard authorities to contain such activities. Patrolling along the Coastal areas has been intensified.

Telecast of State Award Winning Films In National Network

1632. SHRI A. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Government for telecasting the State Award Winning films in national network;

(b) if so, the details thereof;

(c) whether the Government propose to telecast any Malayalam feature films which has won this State Award; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). As per the present eligibility criteria, regional language feature films which have won any

of the following State Awards are eligible for consideration for telecast on the National network of Doordarshan;

- (i) State Award for the Best Feature Films;
- (ii) State Award for the Bestir Direction; and
- (iii) Films which have won any two State Awards other than those mentioned above.

(c) and (d). Malayalam feature films fulfilling the prescribed eligibility criteria, if offered for telecast by the producers/TV rightholders, will be duly considered for telecast by Doordarshan.

Research in Science and Technology

1633. SHRI A.K. ROY: Will the PRIME MINISTER be pleased to state:

(a) the amount spent in research of science and technology in the country for the last three years with year-wise break up;

(b) the amount received in terms of sale of patents etc. during the same period;

(c) whether the return is less vis-a-vis investment;

(d) whether the spate of foreign collaborations is dampening the spirit of industrial research affecting the returns;

(e) if so, the details thereof; and

(f) the remedial steps contemplated in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The national expenditure on research and development, which in-

cludes the Central, State and Private sectors for the years 1986-87, 1987-88 1988-89 are about Rs. 2500.00 Crore, Rs. 2950.00 Crore and Rs. 3475.00 Crore respectively.

(b) and (c). Normally patents are assigned on nominal payments and licensed on negotiable terms between the patent holder and the entrepreneur/interested parties and as such difficulties have been experienced in estimating the actual commercial value of these patents. Further number of patents assigned in the last two or three years is very small.

In view of this, the returns arising from the sale of patents will be small compared to investment.

(d) to (f). The policy of the Government in acquisition of know-how from abroad is that the import of technology is permitted only on a selective basis where: need has been established; technology does not exist within the country; and the time taken to generate technology indigenously would delay the achievements of development targets. Technology acquisition from outside is not to be at the expense of national interest.

In view of major technological advances that are taking place abroad the technology imports have influenced a substantial part of industrial production in the country. To enhance our technological self-reliance it is

necessary to encourage R & D in Industry by as well as establishing closer linkages between R & D institutions, university sector and industry.

[*Translation*]

Recruitment of Typists and Stenographers in Delhi Police

1634. DR. DAULATRAO SONUJI AHER: Will the PRIME MINISTER be pleased to state:

(a) the number of typists and stenographers recruited in the offices of Delhi Police during 1989 and 1990 separately;

(b) the number of English and Hindi typists and stenographers recruited during this period, year-wise, category-wise;

(c) whether the directives of the Department of Official Language were followed while filling up these posts; and

(d) if not, the reasons therefor and the remedial action taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a)

<i>Years</i>	<i>Typists (HC Ministerial)</i>	<i>Stenographers (ASI Stenographers)</i>
<i>1</i>	<i>2</i>	<i>3</i>
1989	240	—
1990	190	2